NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

.

PETITION NUMBER

: TCP/86/2016

NAME OF THE PETITIONER(S)

: A. Parthasarathy

NAME OF THE RESPONDENT(S)

: MPL Forging Private Limited & 6 othes

UNDER SECTION

: 397/398, 402, 403 and 406 read with Schedule 11 of the Act.

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

R. Manuhoran
The Madres Bas Association
Fill Court Me 104

Hovocate For SIDCO-RO

(0800)

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ORDER

Counsel for petitioner present. Counsel for R1 to R4 and counsel for R7 present. Counsel for R5 present. No representation on behalf of R6. The Registry is directed to **issue notice to R6**. Counsel for petitioner seeks time to file written arguments along with a statement of damages. At request, time is enlarged for filing written arguments by serving a copy to the other side before the next date of hearing. Put up on **28.11.2016** at **10.30** A.M.

(Ch Mohd Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)